

reported that the Government is contemplating the withdrawal of the IPKF unilaterally within a time frame. Will you be in a position to arrive at an honourable settlement with Mr. Premadasa or with the Sri Lankan Government so that the IPKF is withdrawn with honour and dignity without losing our influence in Sri Lanka and our neighbouring countries?

SHRI C. MADHAV REDDI: First, without losing our face!

SHRI K. NATWAR SINGH: This is the policy of the Government. This is the endeavour of the Government. (Interruptions)

What I am trying to say is that there are matters of this kind where you cannot foresee all eventualities. Now, we had not foreseen that the distinguished President of Sri Lanka would make the kind of announcement that he did when we were in the process of discussing with them a time-table for the withdrawal of the IPKF.

The hon. Member has raised the question of expenses. Where a country like India is asked by another sovereign country to come to its help, then our prestige, our honour, our name and our flag are at stake. I do not think in cases of this kind, we could sit down budgeting the costs. But here we are fulfilling certain obligations which involve as I said the prestige, the honour, the responsibility, the flag and the name of India. In that exercise I think we should not look at it simply as Members of Parliament or as diplomats or as Ministers, but as crusaders for peace.

Funds for Development of Technical Education in Assam

*46. **SHRIBHADRESWAR TANTI†:**
SHRI ABDUL HAMID:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any funds were allocated by Union Government for the development

of technical education in Assam during the year 1987-88 and 1988-89; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SAHI): (a) Yes, Sir.

(b) During 1987-88 and 1988-89, the Planning Commission approved Plan allocation of Rs. 422 lakhs and Rs. 512 lakhs respectively to the State of Assam within the Annual Block grant. Further, under various Central Assistance schemes, Rs. 713.87 lakhs and Rs. 334.40 lakhs were released to various technical institutions in Assam during 1987-88 and 1988-89 respectively.

SHRI BHADRESWAR TANTI: I thank the hon. Minister for releasing the money for the years 1987-88 and 1988-89.

May I know from the hon. Minister as to when the money—I want a specific date—of Rs. 713.87 lakhs and Rs. 334.42 lakhs were released in 1987-88 and 1988-89. So far as my knowledge goes, these moneys were released just before the Budget and because of that the money could not be utilised for getting a proper return. I want a specific answer from the hon. Minister.

I also want to know from the Minister concerned the names of the institutions to which the funds were released.

SHRI L.P. SHAHI: Sir, for the Indian Institute of Technology, Assam, a sum of Rs. 394.52 lakhs under plan scheme in 1987-88 was released. For Regional Engineering College, Silcher, Rs. 71.30 lakhs under plan scheme in 1987-88 and Rs. 50.82 lakhs under non-plan scheme were released.

In 1988-89 Rs. 40.81 lakhs under plan scheme and Rs. 39.32 lakhs under non-plan scheme were released.

PROF. MADHU DANAVATE: Has the Minister taken over the Government?

SHRI L.P. SHAHI: For Community Polytechnics Rs. 2 lakhs under plan and Rs. 1.25 lakhs under non-plan scheme in 1987-88 were released. In 1988-89, Rs. 8 lakhs under plan scheme and Rs. 1.25 lakhs under non-plan scheme were released. For development of post graduate course, in 1987-88 under non-plan Rs. 1 lakh and in 1988-89 under plan scheme Rs. 6.50 lakhs were released. Modernization and removal of obsolescence: Rs. 159 lakhs in 1987-88 Plan, and Rs. 97.50 lakhs in 1988-89 under the Plan; thrust areas of technical education Rs. 33 lakhs in Plan for 1987-88 and Rs. 10 lakhs in 1988-89; institutional network Rs. 5 lakhs in 1988-89; national technical manpower information system Rs. 0.98 in non-Plan for 1987-88, Rs. 0.7 lakh... (*Interruptions*)

[*Translation*]

MR. SPEAKER: This may be laid on the Table of the House.

[*English*]

SHRI BHADRESWAR TANTI: This is not a reply to my question. I want a reply from him. Will he give the date of the release... was in 29th of March? (*Interruptions*)

SHRI L.P. SHAHI: I will place the information on the Table, Sir.

SHRI BHADRESWAR TANTI: No, Sir; I want the Speaker's ruling on this point.

[*Translation*]

MR. SPEAKER: The specific date may also be given.

[*English*]

SHRI BHADRESWAR TANTI: I want the date to be declared here.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): I would like to say this much, that it is not as though we have delayed the

release of the amounts. These are all institutions.. (*Interruptions*)

SHRI BHADRESWAR TANTI: Kindly declare the date.

SHRI P. SHIV SHANKER: Listen to me; you must have the patience to listen to me also.

SHRI BHADRESWAR TANTI: We have patience enough.

SHRI P. SHIV SHANKER: The various institutions are run and controlled by the State Governments. As and when they had been spending the money and demanding payment of the money, those monies have been released. We will give the dates, and I will place the details on the Table of the House.

SHRI BHADRESWAR TANTI: I am not satisfied. I want the date to be declared here.

MR. SPEAKER: They will be here—right here, very much on the Table here; not outside. Don't worry.

SHRI SATYAGOPAL MISRA: Not today? (*Interruptions*) Place it today.

SHRI BHADRESWAR TANTI: Will he declare the date today? Sir, I want your ruling on this.

[*Translation*]

MR. SPEAKER: He will enquire and let you know. If it is not possible now, what can be done?

(*Interruptions*)

[*English*]

PROF. MADHU DANAVATE: He wants only the date on which you will place it on the Table.

SHRI P. SHIV SHANKER: I will place it at the earliest, I can assure you. If the details

are available in my Ministry, I will...*(Interruptions)* Will you please wait? If you do not want to listen to me, I will have to leave the matter at that. *(Interruptions)* I have said that I will do it at the earliest.

[*Translation*]

MR. SPEAKER: Please don't get so worked up, it will raise your blood pressure.

[*English*]

Allocation to States under Jawahar Rozgar Yojana

*47. SHRISYED SHAHABUDDIN†:
SHRI RADHAKANTA DIGAI.:

Will the Minister of AGRICULTURE be pleased to state:

(a) the Central allocations under the Jawahar Rozgar Yojana during the current year, State-wise;

(b) the text of the guidelines sent to this State Governments for the implementation of Jawahar Rozgar Yojana; and

(c) the number of mandays of work

likely to be generated by the Jawahar Rozgar Yojana during the current year, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) to (c). A Statement is given below.

STATEMENT

Resources allocated to this States/UTs for the implementation of Jawahar Rozgar Yojana, State-wise, during the year 1989-90 are at Annexure-I given below. These allocations are being enhanced, based upon Central share of Rs. 2100 crores. The revised number of mandays of employment likely to be generated is also indicated State-wise in the Annexure-I

2. Copies of the guidelines (draft) issued to the States and discussed in the regional workshops have been placed in the Library of the Parliament for perusal of the Honourable Members. Its copies were sent earlier to the Hon'ble Members of both the Houses of Parliament at their constituency addresses. The salient features have been summarized at Annexure- II given below.